

ITEM NO.4
SECTION XI

REGISTRAR COURT. Registrar Virtual Court- 1

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 16262/2015

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

ASHOK KUMAR SINGH & ORS.

Respondent(s)

(ONLY SLP (C) NO. 22588/15 TO BE LISTED BEFORE THE LD. REGISTRAR COURT.

IA No. 1/2015 - CONDONATION OF DELAY IN FILING

IA No. 2/2015 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 140889/2017 - INTERVENTION/IMPLEADMENT)

WITH

SLP(C) No. 22588/2015 (XI)

Date : 16-07-2020 These matters were called on for hearing today.

For Petitioner(s)

Mr. Kamlendra Mishra, AOR

For Respondent(s)

Mr. Anoop Kr. Srivastav, AOR

Mr. Sanjay Kumar Visen, AOR

UPON hearing the counsel the Court made the following

O R D E R

SLP(C) No. 22588/2015

Connection is not established.

Ld. Counsel for the petitioner to take fresh steps for effecting service on the sole respondent within two weeks, as last opportunity. If fresh steps are not taken within two weeks, Registry to process the matter for listing before the Hon'ble Judge in Chamber for orders. If fresh steps are taken within two weeks, be processed as per rules and the matter be listed before this Court again on 20.8.2020.

ANIL LAXMAN PANSARE
Registrar